

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 3<sup>rd</sup> SEPTEMBER, 2015**

No. 174 A: Sri Milan Kumar (Home District – Saraikela-Kharsawan) appointed as Probationary Civil Judge (Junior Division)-Trainee, under Notification No. 13/Nya. Vivid.- 01/ 2013 Ka.- 7931 Ranchi, dated 31.08.2015 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, is hereby posted as such at Bermo at Tenughat Sub-Division of Bokaro Judgeship.

Sri Milan Kumar is directed to submit his joining alongwith the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 8<sup>th</sup> of September, 2015. Further, he will be imparted training for the period of one year after his joining in accordance with 'Syllabus of the Induction Training Programme' in the concerned Judgeship and at the Judicial Academy Jharkhand, Ranchi.

By order of the Court  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the September, 2015.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the September, 2015.

Copy forwarded to the Accountant General, Jharkhand, (G.E.-5), Hinoo, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi/ the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi and the Officer concerned for information and needful.


Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the September, 2015.

Copy forwarded to the Principal District and Sessions Judge, Bokaro (with copy of the Notification No. 13/Nya. Vivid.- 01/ 2013 Ka.- 7931 Ranchi, dated 31.08.2015, the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand) with a request to accept his joining after verifying his necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi through the High Court. He is further requested to direct the trainees to undergo training in accordance with 'Syllabus of the Induction Training Programme' in the Judgeship/ at the Judicial Academy Jharkhand, Ranchi.

Encls; As above

Sd/- Anil Kumar Choudhary  
Registrar General

  
03.09.2015